

Cases filed by the Court due to death of the accused. 4

(c) No. The National Institute of Nutrition, Hyderabad, have not conducted any specific studies on children *vis-a-vis* Coca Cola.

(d) and (e). Do not arise.

**Suspension of City Telephone Advisory Committees**

709. SHRI R. K. MHALGI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) how many City Telephone Advisory Committees in the country have been recently suspended, State-wise;

(b) the time by which these Committees will be reconstituted; and

(c) the criteria for the appointment of a member on the Committee?

THE MINISTER OF COMMUNICATIONS (SHRI GEORGE FERNANDES): (a) Ninetyseven telephone Advisory Committees had been set up. The position Statewise is indicated below:—

State	No. of TACs.
Andhra Pradesh . . . . .	4
Assam . . . . .	2
Bihar . . . . .	5
Gujarat . . . . .	7
Jammu & Kashmir . . . . .	2
Kerala . . . . .	9
Karnataka . . . . .	5
Madhya Pradesh . . . . .	5
Maharashtra . . . . .	10
Orissa . . . . .	3
Rajasthan . . . . .	5
Tamil Nadu . . . . .	9
Uttar Pradesh . . . . .	13
West Bengal . . . . .	4

Tripura . . . . .	1
Punjab . . . . .	4
Meghalaya . . . . .	1
Haryana . . . . .	3
Himachal Pradesh . . . . .	1
Delhi . . . . .	1
Chandigarh . . . . .	1
Goa . . . . .	1
Pondicherry . . . . .	1

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The 2-year term of 64 of the Telephone Advisory Committees had elapsed. The other 33 have since been suspended.

(b) Telephone Advisory Committees will now be constituted in State capitals with exchange capacity over 1500 lines and in larger telephone systems with 10,000 or more telephones (Telephone Districts). These Telephone Advisory Committees are expected to be constituted in the next three to six months time.

(c) The person to serve as Member on a Telephone Advisory Committee should belong to and normally reside at the place at which the Committee functions. Nominations on Telephone Advisory Committees represent State Administration, State Legislature and Corporation/Civic body. Nominations of Members of Parliament are obtained from the Department of Parliamentary Affairs. Regarding other interests, Heads of Telecom. Circles/Telephone Districts concerned call for recommendation from various associations/organisations etc., representing the specified interests. For making the appointment, Government considers these names and other names received directly.